

ORISSA HIGH COURT**FILING REPORT AS ON :21/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0013203/2023	SAROJ KUMAR BEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /3 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000002/2021
2	BLAPL/0013204/2023	KSHEEROD KUMAR PATRA @ KHIROD PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /391 /2021 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001676/2021
3	BLAPL/0013205/2023	SANTOSH LAXMAN GAIKWAD VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /466 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001620/2023
4	BLAPL/0013206/2023	SANTOSH LAXMAN GAIKWAD VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOLANTHARA (BERHAMPUR) /393 /2023 J.M.F.C.(RURAL),BERHAMPUR(Ganjam) GR/0001357/2023
5	BLAPL/0013207/2023	PIKA @ SANJIB BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BOLANGIR SADAR /226 /2020 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000010/2021
6	BLAPL/0013208/2023	SARADA ACHARYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /236 /2020 A.D.J.,JAGATSINGHPUR(Jagatsinghapur) CT/0000166/2020
7	BLAPL/0013209/2023	RAMA @ RAMA MURTY KIRSANI VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /222 /2020 A.D.J.,JEYPORE(Koraput) TR/0000082/2020
8	BLAPL/0013210/2023	SHYAM KUMAR VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	SARANGADA /137 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000108/2023
9	BLAPL/0013211/2023	BIPIN @ ABHINASH DAS @ DASH VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /187 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000772/2023
10	BLAPL/0013212/2023	MONALISHA MOHANTY VS STATE OF ODISHA	PRADYUMNA KUMAR DAS VS	AIRPORT /343 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001295/2023
11	BLAPL/0013213/2023	RAJESH JAISWAL VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000145/2023

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12	BLAPL/0013214/2023	KANDHUNI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /567 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001448/2023
13	BLAPL/0013215/2023	SRIKANT NAYAK @ SUSANTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ADVA /89 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000077/2022
14	BLAPL/0013216/2023	GOLEKHA CHANDRA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	PANDAPADA /144 /2023 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001091/2023
15	BLAPL/0013217/2023	JAGADISH RANA @ JAGADISH CHANDRA RANA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PAIKMAL /207 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000089/2021
16	BLAPL/0013218/2023	PARAMESWAR KHARSEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /570 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000087/2023
17	BLAPL/0013219/2023	PINTU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /567 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE(Ganjam) GR/0001448/2023
18	BLAPL/0013220/2023	DHARMENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000009/2023
19	BLAPL/0013221/2023	SURENDRA SINGH VS STATE OF ODISHA	AJIT KUMAR RAUT VS	JHARSUGUDA /258 /2023 () //
20	BLAPL/0013222/2023	PUNIT TIWARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	/ /0 () //
21	BLAPL/0013223/2023	GANTAI MUNDA VS STATE OF ODISHA	SARADA DASH VS	/ /0 () //
22	BLAPL/0013224/2023	PRASANTA BADAMAJHI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MUNIGUDA /242 /2023 () //
23	BLAPL/0013225/2023	RABI KISAN	SUBODH KUMAR MOHANTY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0013226/2023	BALARAM BEHERA	ARJEET MISHRA	PANIKOILI /254 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0013227/2023	NARAYAN SETHI	ASHOK DAS	DIGAPAHANDI /231 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0013228/2023	DEVI SINGH	DURLLABHA RANJAN MISHRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0013229/2023	PRAVAT SETHI	PADMANAVA BHUTIA	KHAIRA /241 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0013230/2023	SUVENDU PRATAP ROUT	BISWORANJAN SWAIN	DHENKANAL SADAR /208 /2021
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0013231/2023	LALIT GOND	JYOTIRMAYA SAHOO	RAIGHAR /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0013232/2023	JAYARAM PRADHAN	GOURISANKAR PANI	RAMACHANDI /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0013233/2023	NARAYAN SAHU @ NARAN	BIDESHI KUMAR GHADEI	CHAULIAGANJA /227 /2019
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0013234/2023	GOUTAM RANA	NITYANANDA MOHAPATRA	CHARMAL /76 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0013235/2023	MADHAB KHORA	MANORANJAN PADHY	BOIPARIGUDA /140 /2021
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0013236/2023	SANJAYA KUMAR BARIK @ BANKA	JYOTIRMAYA SAHOO	KODALA /173 /2023
		VS	VS	()

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35	BLAPL/0013237/2023	STATE OF ODISHA KARTIKA BHUE VS	ARJUNA CHARANA BEHERA VS	// BARGARH SADAR /108 /2023 ()
36	BLAPL/0013238/2023	STATE OF ODISHA KAMLESH YADAV VS	SK. ZAFARULLA VS	// JODA /139 /2020 ()
37	BLAPL/0013239/2023	STATE OF ODISHA CHINTU @ RAKESH MOHANTY VS	AMLAN SHAKTI PAUL VS	// DHAULI PS /171 /2023 ()
38	BLAPL/0013240/2023	STATE OF ODISHA KAMIL SINDHIRIA @ KAMAL VS	SARATHI JYOTI MOHANTY VS	// BARGARH /189 /2022 ()
39	BLAPL/0013241/2023	STATE OF ODISHA SANGRAM MALLIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /523 /2023 ()
40	BLAPL/0013242/2023	STATE OF ODISHA ABDUL MASROOR KHAN @ UTTUL VS	ANANTA NARAYAN PATTANAYAK VS	// KHURDA MODEL /288 /2022 ()
41	BLAPL/0013243/2023	STATE OF ODISHA SOUMITRA DAS VS	TAPAN KUMAR SWAIN VS	// CAPITAL P.S. /267 /2023 ()
42	BLAPL/0013244/2023	STATE OF ODISHA SOUMITRA DAS VS	CHEERA RANJAN SATAPATHY VS	// CAPITAL P.S. /108 /2023 ()
43	BLAPL/0013245/2023	STATE OF ODISHA PRASHANT MALLIK VS	BIKASH CHANDRA PARIJA VS	// BINJHARPUR /287 /2023 ()
44	BLAPL/0013246/2023	STATE OF ODISHA KAMESWAR PATI VS	LALITENDU MISHRA VS	// SINGLA /144 /2023 ()
45	BLAPL/0013247/2023	STATE OF ODISHA KALIA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// ANGUL SADAR PS /550 /2023 () //

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46	BLAPL/0013248/2023	SANJAY TANDIA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BISRA /132 /2022 () //
47	BLAPL/0013249/2023	DHANAPATI VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPORE SADAR /255 /2023 () //
48	BLAPL/0013250/2023	LOKANATH MOHANTY VS STATE OF ODISHA	BHARATI DASH VS	SAMBALPUR TOWN /330 /2023 () //
49	BLAPL/0013251/2023	SATYAJIT MALLICK VS STATE OF ODISHA	DEBASNAN DAS VS	CHANDILI /19 /2022 () //
50	BLAPL/0013252/2023	SIBANI SANKAR SABAT VS STATE OF ODISHA	PRAMOD KUMAR SAHU VS	/ /0 () //
51	BLAPL/0013253/2023	RAGHUNATH HARIJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /158 /2023 () //
52	BLAPL/0013254/2023	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DEOGARH /135 /2007 () //
53	BLAPL/0013255/2023	LAKHI @ LAKI BIDIKA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	BANDHUGOAN /56 /2017 () //
54	BLAPL/0013256/2023	YOGENDRA DAS VS STATE OF ODISHA	BINI MISHRA VS	ANGUL TOWN /231 /2018 () //
55	CMAPL/0000787/2023	UMA MUDULI VS RAJKISHORE MUDULI	ADV. VS	// () //
56	CMAPL/0000788/2023	JITENDRANATH SINGH VS JT COMMISSIONER, SETTLEMENT AND CONSOLIDATION	ADV. VS	// () //
57	CMP/0001452/2023	INDRAMANI JENA	KAILASH CH. KAR	//

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		VS	VS	0
58	CMP/0001453/2023	BABAJI CHARAN NAYAK PRASANTA KUMAR RATH	MALAYA KUMAR MISHRA	//
		VS	VS	0
59	CMP/0001454/2023	PRASANNA KUMAR RATH ANANTA JENA	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
60	CMP/0001455/2023	BHAGIRATHA BISWAL ARUN KUMAR BEHERA	SUVASHISH PATTANAIK	//
		VS	VS	0
61	CMP/0001456/2023	RAGHUNATH SAHOO PRADEEP KUMAR DEY	VIJAY KAR	//
		VS	VS	0
62	CMP/0001457/2023	DILLIP KUMAR DEY ELIAS XESS	ABHAS MOHANTY	//
		VS	VS	0
63	CMP/0001458/2023	LARANACE LAKRA BAIKUNTHANATH PATI	BISWAJIT PASAYAT	//
		VS	VS	0
64	CONTAC/0000011/2023	SARBESWAR PATI BRAJA KISHORE MOHANTY	ADV	//
		VS	VS	0
65	CONTC/0009067/2023	REGHU.G, DIRECTOR, TECHNICAL EDUCATION AND TRAINING, CUTTACK PRATAP GOCHAYAT	ADV.	//
		VS	VS	0
66	CONTC/0009068/2023	DILLIP KUMAR SETHI, TAHASILDAR, HINDOL BASANTA KUMAR BEHERA	PRASANTA KUMAR MISHRA	//
		VS	VS	0
67	CONTC/0009069/2023	USHA PADHI, I.A.S PRASAN KUMAR ROUT	PRASANTA KUMAR MISHRA	//
		VS	VS	0
68	CONTC/0009070/2023	ANU GARG, I.A.S. RANJAN KUMAR SINGH	ADV	//
		VS	VS	0

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69	CONTC/0009071/2023	KULWANT SINGH, I.A.S, PRINCIPAL ACCOUNTANT GENERAL(A AND E), BBSR RAMESH CHANDRA SATAPATHY VS	ADV. VS	// // 0
70	CONTC/0009072/2023	ARVIND AGRAWAL, I.A.S. SUMITRA PANDA VS	SAIBRATA RATH VS	// // 0
71	CONTC/0009073/2023	DR. ARABINDA KUMAR PADHEE, I.A.S. RAJESH KUMAR NAYAK VS	ADV VS	// // 0
72	CONTC/0009074/2023	K. SANJAY MURTY, SECY. TO GOVT. OF INDIA, MINISTRY OF HRD DEPT. OF EDUCATION, NEW DELHI BISWANATH MANGARAJ VS	ADV VS	// // 0
73	CONTC/0009075/2023	ASWATHI S., I.A.S GOLAP DEI VS	ADV VS	// // 0
74	CONTC/0009076/2023	ASWATHI S., I.A.S KABIRAJ SAMANTARAY VS	ADV. VS	// // 0
75	CONTC/0009077/2023	ASWATHI S., I.A.S DHRUBA CHARAN SAHOO VS	ADV VS	// // 0
76	CONTC/0009078/2023	ASWATHI S., I.A.S SRINIBAS JENA VS	ADV. VS	// // 0
77	CONTC/0009079/2023	ASWATHI S., I.A.S DUSMANTA KUMAR TIPIRIA VS	ADV. VS	// // 0
78	CONTC/0009080/2023	ASWATHI S., I.A.S SIMANCHALA SAHOO VS	ADV VS	// // 0
79	CONTC/0009081/2023	ASWATHI S., I.A.S MANOJ KUMAR BEHERA VS NARAHARI SETHI, O.A.S.	ADV. VS VS	// // 0 //

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80	CONTC/0009082/2023	TRINATH SAHOO VS ASWATHI S., I.A.S	ADV VS	// 0 //
81	CONTC/0009083/2023	RAMPRASAD RATH VS ASWATHI S., I.A.S.	ADV. VS	// 0 //
82	CONTC/0009084/2023	KALYANI MOHANTY VS ASWATHI S., I.A.S	ADV VS	// 0 //
83	CONTC/0009085/2023	RUDRA MADHABA SATPATHY VS AUROBINDA AGRAWALA, I.A.S.	ADV. VS	// 0 //
84	CONTC/0009086/2023	AVAYA KUMAR MOHAPATRA VS KRUSHNA CHANDRA MOHANTY, DIRECTOR,GROUND WATER SURVEY AND DEVELOPMENT, BBSR	PRADOSH KUMAR DAS VS	// 0 //
85	CONTC/0009087/2023	MANOJ KUMAR TRIPATHY VS ANU GARG, I.A.S.	ADV. VS	// 0 //
86	CONTC/0009088/2023	DEBENDRA NATH MOHAPATRA VS STATE OF ODISHA	ADV VS	// 0 //
87	CONTC/0009089/2023	NIMAIN CHARAN SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0 //
88	CONTC/0009090/2023	HEMARANJAN BEHERA VS PATITAPABAN DEBATA, TAHASILDAR,GHASIPURA	PRAKASH KUMAR MISHRA VS	// 0 //
89	CONTC/0009091/2023	BAURI BANDHU MUDULI VS ARAVIND AGRAWAL,SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
90	CONTC/0009092/2023	PRAGNYA PRITAM JENA VS SUNIL KUMAR BANSAL, I.P.S.	ADV. VS	// 0 //
91	CONTC/0009093/2023	BIJAYA KUMAR SABAT	SANDHYARANI PANI	//

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		VS	VS	()
92	CONTC/0009094/2023	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECRETARY, AGRICULTURE AND FARMERS EMPOWERMENT DEPTT. TAJ MOHAMMED	ADV.	//
		VS	VS	()
93	CONTC/0009095/2023	DILLIP KUMAR MOHAPATRA, O.A.S. SUBASH CHANDRA MOHANTA	ADV	//
		VS	VS	()
94	CONTC/0009096/2023	ASWATHY S., I.A.S NILIMA SAHOO	ADV	//
		VS	VS	()
95	CONTC/0009097/2023	ASWATHY. S, COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT. DEBARAJ SARANGI	ADV	//
		VS	VS	()
96	CONTC/0009098/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT DEPT., BBSR HALDHAR BISWAL	ADV	//
		VS	VS	()
97	CONTC/0009099/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., DEPT. OF REVENUE AND DISASTER MANAGEMENT DEPT., BBSR ALOK KUMARI SWAIN	ADV	//
		VS	VS	()
98	CONTC/0009100/2023	ASWATHI S, I.A.S BIBHUDATTA SWAIN	ADV	//
		VS	VS	()
99	CONTC/0009101/2023	ASWATHI S, I.A.S SURESH CHANDRA PADHI	ADV.	//
		VS	VS	()
100	CONTC/0009102/2023	MADHUSUDAN PADHI, I.A.S. DUSHASAN BEHERA	ADV	//
		VS	VS	()
101	CONTC/0009103/2023	ASWATHI S, I.A.S KAILASH CHANDRA PANDA	ADV	//
		VS	VS	()
102	CONTC/0009104/2023	ASWATHI S, I.A.S ROHIT SENAPATI	ADV.	//
		VS	VS	()

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103	CONTC/0009105/2023	MADHUSUDHAN PADHI, I.A.S. AKSHAYA KUMAR PANDA VS	ADV VS	// // 0
104	CONTC/0009106/2023	ASWATHI S, I.A.S TILOTTAMA MAHAKUD VS	ADV. VS	// // 0
105	CONTC/0009107/2023	MADHUSUDHAN PADHI, I.A.S. SIVA CHARAN JENA VS	ADV VS	// // 0
106	CONTC/0009108/2023	ASWATHI S, I.A.S BIDYADHAR SENAPATI VS	ADV. VS	// // 0
107	CONTC/0009109/2023	MADHUSUDHAN PADHI, I.A.S. SIKHAR PUHAN VS	ADV VS	// // 0
108	CONTC/0009110/2023	ASWATHI S, I.A.S DAYANIDHI MAHANTA VS	ADV. VS	// // 0
109	CONTC/0009111/2023	ASWATHI S, I.A.S RENUBALA ACHARYA VS	ADV VS	// // 0
110	CONTC/0009112/2023	ASWATHI S, I.A.S BHAWANI NAIK@BHABANI NAIK VS	ADV. VS	// // 0
111	CONTC/0009113/2023	ANU GARG, I.A.S. MANORANJAN SWAIN VS	ADV VS	// // 0
112	CONTC/0009114/2023	ASWATHY S., I.A.S BINOD GOCHAYAT VS	ADV VS	// // 0
113	CONTC/0009115/2023	MD. SADIQUE ALAM, I.A.S AKSHAYA KUMAR MEHER VS	ADV VS	// // 0
		SURENDRA KUMAR PANDA, ADDL. SECY., HEALTH AND FAMILY WELFARE DEPT., BBSR		//

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114	CONTC/0009116/2023	NIRAKAR JENA VS NIBEDITA PANI, D.E.O CUM NODAL OFFICER, JAJPUR	SHASHI BHUSAN JENA VS	// ()
115	CONTC/0009117/2023	DURGA CHARAN DALAI VS SANGRAMJEET NAYAK, DIRECTOR, MUNICIPAL ADMNST. AND EXOFFICIO, SPECIAL SECY TO GOVT., H AND UD DEPT.,	ADV VS	// ()
116	CONTC/0009118/2023	KAMAL BHOI VS ANU GARG, I.A.S.	ADV. VS	// ()
117	CONTC/0009119/2023	KETAN BISWAL VS ANU GARG, I.A.S.	ADV. VS	// ()
118	CONTC/0009120/2023	SURENDRANATH MISHRA VS G. MATHIVATANAN, PRINCIPAL SECY. TO GOVT. OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR	ADV VS	// ()
119	CONTC/0009121/2023	BALAKRUSHNA BHOI VS ANU GARG, I.A.S.	ADV. VS	// ()
120	CONTC/0009122/2023	ANIL NAYAK VS SHALINI PANDIT, I.A.S	SANJIB SWAIN VS	// ()
121	CONTC/0009123/2023	NIRMAL DOMB @ NIRMAL DEEP VS ANU GARG, I.A.S.	ADV. VS	// ()
122	CONTC/0009124/2023	DINAMANI SA VS ANU GARG, I.A.S.	ADV. VS	// ()
123	CONTC/0009125/2023	MANAS PANDA VS PUSA ZHULE MEKRO, P.C.C.F(KL)ODISHA, BBSR	LAXMI NARAYAN PATEL VS	// ()
124	CONTC/0009126/2023	RAIDHARA PATRA VS ANU GARG, I.A.S.	ADV. VS	// ()
125	CONTC/0009127/2023	BIJAYA LAXMI MISHRA	ADV.	//

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		VS	VS	0
126	CONTC/0009128/2023	ANU GARG, I.A.S. BISWAMITRA DHARUA	ADV.	//
		VS	VS	0
127	CONTC/0009129/2023	ANU GARG, I.A.S. PRATAP CHANDRA SAHU	ADV	//
		VS	VS	0
128	CONTC/0009130/2023	SALINI PANDIT, I.A.S RAJESH KUMAR NAYAK	ADV	//
		VS	VS	0
129	CONTC/0009131/2023	KRUSHNA CHANDRA NAYAK, O.E.S-I, DISTRICT EDUCATION OFFICER, CUTTACK TULSIRAM PATRA	ADV.	//
		VS	VS	0
130	CONTC/0009132/2023	ANU GARG, I.A.S. KELU CHARAN MOHAPATRA	ADV	//
		VS	VS	0
131	CONTC/0009133/2023	SALINI PANDIT, I.A.S DIBA PATRA	ADV.	//
		VS	VS	0
132	CONTC/0009134/2023	ANU GARG, I.A.S. AMBIKA PATRA	ADV.	//
		VS	VS	0
133	CONTC/0009135/2023	ANU GARG, I.A.S. JEHERU LAL DIP	ADV	//
		VS	VS	0
134	CONTC/0009136/2023	VIR VIKRAM YADAV, I.A.S BHUMI PATRA	ADV.	//
		VS	VS	0
135	CONTC/0009137/2023	ANU GARG, I.A.S. RAKESH KUMAR PRADHAN	ADV	//
		VS	VS	0
136	CONTC/0009138/2023	BISWAJIT GHOSH, DISTRICT EDUCATION OFFICER, PURI JALSAE @ DALASAE PATRA	ADV.	//
		VS	VS	0

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FILING REPORT AS ON :21/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		ANU GARG, I.A.S.		//
137	CONTC/0009139/2023	NABAGHANA MOHANTY VS	ADV VS	// ()
138	CONTC/0009140/2023	G. MATHI VATHANAN, ADDL. CHIEF SECY. TO GOVT. OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPT., BBSR KUNJA BIHARI MOHAPATRA VS	ADV VS	// ()
139	CONTC/0009141/2023	ARAVINDA AGRAWAL, COMMNR. CUM SECY. TO GOVT IN THE HIGHER EDUCATION DEPT. KUNJA BIHARI SAMAL VS	ASISH KUMAR RAY VS	// ()
140	CONTC/0009142/2023	SURYAKANTA NAYAK, LAND ACQUISITION OFFICER, JAJPUR SURESH CHANDRA BAUL VS	ADV. VS	// ()
141	CONTC/0009143/2023	ASWATHY S., I.A.S. ABHAYA KUMAR BEHERA VS	ADV. VS	// ()
142	CONTC/0009144/2023	ASWATHY S., I.A.S. SUSHANTA MANDAL VS	ADV. VS	// ()
143	CONTC/0009145/2023	ASWATHY S., I.A.S. RAJKISHOR PRADHAN VS	ADV VS	// ()
144	CONTC/0009146/2023	DIBYAJYOTI PARIDA, I.A.S JIBAN JYOTI DIHUDI VS	ADV VS	// ()
145	CONTC/0009147/2023	DIBYAJYOTI PARIDA, I.A.S JAYARAM PRADHAN VS	ADV VS	// ()
146	CONTC/0009148/2023	DIBYAJYOTI PARIDA, I.A.S SRIKANTA JENA @ SRIKANTA KUMAR JENA VS	ADV VS	// ()
147	CONTC/0009149/2023	ASWATHY S, I.A.S AJAYA KUMAR CHOUDHURY VS	ADV VS	// ()
		SUBHALAXMI NAYAK, D.E.O(I/S), KENDRAPARA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CONTC/0009150/2023	SARAT KUMAR DASH VS ASWATHY S, I.A.S	ADV VS	// ()
149	CONTC/0009151/2023	SUMATI DASH VS SATYABRAT SAHOO, I.A.S.	PRASANTA KUMAR MISHRA VS	// ()
150	CRLA/0001276/2023	MANOJ KUMAR PATRA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/ /0 ()
151	CRLA/0001277/2023	BABUNA @ DIPUNA @ TAPAN KUMAR NATH VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	JAGATSINGPUR /355 /2014 ()
152	CRLA/0001278/2023	PUNALU SIRIKA VS STATE OF ODISHA	RAJIB RATH VS	SESHKHAL /2 /2018 ()
153	CRLA/0001279/2023	BIMAL ROUL @ BHIM VS STATE OF ODISHA	RAJEET ROY VS	BOLANGIR TOWN /239 /2023 ()
154	CRLMA/0000469/2023	MANAS CHANDRA BARAL VS UNION OF INDIA	SK. ZAFARULLA VS	/ /0 ()
155	CRLMA/0000470/2023	ROHIT SUNA VS STATE OF ODISHA	ADV VS	MANAMUNDA /322 /2022 ()
156	CRLMA/0000471/2023	HARISH KUMAR MEHER VS STATE OF ODISHA	ADV VS	KOMNA PS /139 /2019 ()
157	CRLMA/0000472/2023	ANIL KUMAR NAYAK VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	/ /0 ()
158	CRLMC/0005112/2023	RAKESH BARAD VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /20 /2018 ()
159	CRLMC/0005113/2023	PRASANNA KUMAR TURUK@PAMI	BHARAT JALLI	LAXMIPUR /64 /2018

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0005114/2023	STATE OF ODISHA TUNU ROUTIA	SUSANTA KUMAR SAHU	// ATTABIRA /334 /2022
		VS	VS	()
161	CRLMC/0005115/2023	STATE OF ODISHA RAJIB BEHERA	DURLLABHA RANJAN MISHRA	// ATHAMALLIK /33 /2008
		VS	VS	()
162	CRLMC/0005116/2023	STATE OF ODISHA BISWAJIT PRADHAN	SIDDHARTH PRASAD MISHRA	// G.UDAYAGIRI /24 /2019
		VS	VS	()
163	CRLMC/0005117/2023	STATE OF ODISHA JAGANNATH BEHERA	PURNA CHANDRA BEHERA	// JAGATSINGPUR /23 /2018
		VS	VS	()
164	CRLMC/0005118/2023	STATE OF ODISHA JAGNYA BIHARI BISWAL	NITYANANDA MOHAPATRA	// / /0
		VS	VS	()
165	CRLMC/0005119/2023	STATE OF ODISHA KHUDIRAM BARIK	SATYA NARAYAN MISHRA 4	// SORO /135 /2022
		VS	VS	()
166	CRLMC/0005120/2023	STATE OF ODISHA UTTAM KUMAR SINGH	ALOK KUMAR MOHAPATRA	// PURIGHAT /77 /2021
		VS	VS	()
167	CRLMC/0005121/2023	STATE OF ODISHA MAHAMMAD FARUK	MANOARANJAN PADHY	// JEYPURE MAHILA /56 /2021
		VS	VS	()
168	CRLMC/0005122/2023	STATE OF ODISHA RAHUL RANJAN SINGH	ALOK KUMAR MOHAPATRA	// PURIGHAT /77 /2021
		VS	VS	()
169	CRLMC/0005123/2023	STATE OF ODISHA ROHIT KUMAR SAHU	ALOK KUMAR MOHAPATRA	// LALBAG /88 /2022
		VS	VS	()
170	CRLMC/0005124/2023	STATE OF ODISHA DHURBA CHARAN BEHERA	AKSHAYA KUMAR SAHOO	// DEOGARH /198 /2011
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMC/0005125/2023	STATE OF ODISHA DAMODAR NAYAK VS SNEHASIS PANDA	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
172	CRLMC/0005126/2023	DAMODAR NAYAK VS SAGARIKA DAS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
173	CRLMC/0005127/2023	JHARANA PANDA VS STATE OF PANDA	JUGALA KISHSORE PANDA VS	// / /0 ()
174	CRLMC/0005128/2023	SANJEEB KUMAR PRADHAN @SANJIB KUMAR PRADHAN VS STATE OF ODISHA	DEBNAJIT RANJAN TRIPATHY VS	// DEOGARH /275 /2021 ()
175	CRLMC/0005129/2023	DOLLY RANI SAHOO VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	// / /0 ()
176	CRLMC/0005130/2023	DOLLY RANI SAHOO VS STATE OF ODISHA(VIG.)	TUKUNA KUMAR MISHRA VS	// / /0 ()
177	CRLMC/0005131/2023	SRIKAR MAJHI VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /39 /2016 ()
178	CRLMC/0005132/2023	AJOY KUMAR PATI VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	// BALASORE VIGILANCE /39 /2016 ()
179	CRLMC/0005133/2023	TITA @ SISIR DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	// NIALI /213 /2021 ()
180	CRLMC/0005134/2023	HIRANYA ROUT VS SANJUKTA ROUT	SUMIT KUMAR MOHANTY VS	// / /0 ()
181	CRLMP/0002289/2023	KAILASH CHANDRA PARIJA VS STATE OF ODISHA	S.S.RAY (2) VS	// / /0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	CRLMP/0002290/2023	JAGYANSENI TRIPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	/ / 0 0 //
183	CRLMP/0002291/2023	PARBATI SAHOO VS STATE OF ODISHA	MANOJ VERMA VS	/ / 0 0 //
184	CRLMP/0002292/2023	DEEPANJALI NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
185	CRLMP/0002293/2023	PRAKASH CHANDRA PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
186	CRLMP/0002294/2023	SAMIR KUMAR SABAT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ / 0 0 //
187	CRLMP/0002295/2023	BIBHUPRASAD SAHOO VS SNIGDHA SAMARANIKA DAS	RITA SINGH VS	/ / 0 0 //
188	CRLMP/0002296/2023	MADAN MOHAN SINGH BARIHA VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	/ / 0 0 //
189	CRLMP/0002297/2023	BHAGIRATHI PRADHAN VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	/ / 0 0 //
190	CRLMP/0002298/2023	SANTOSH KUMAR PATTANAYAK VS STATE OF ODISHA	KULDEEP MOHANTY VS	/ / 0 0 //
191	CRLMP/0002299/2023	SUKADEV MAJHI VS SAROJINI MAJHI	LALITENDU BHUYAN VS	/ / 0 0 //
192	CRLMP/0002300/2023	PRATYUS RANJAN RATH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	/ / 0 0 //
193	CRLREV/0000620/2023	JYOTI PRAKASH MOHANTY @ JYOTI PRASAD MOHANTY	ANANTA NARAYAN PATTANAYAK	/ / 0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	CRLREV/0000621/2023	PRAGYAN MOHANTY BUDHIA BARAD	SARADA PRASAD DASH	// FATEGARH /30 /2013
		VS	VS	()
195	CRLREV/0000622/2023	STATE OF ODISHA CHINMAYA KUMAR PANDA	RABI NARAYAN MOHANTY	// //0
		VS	VS	()
196	FAO/0000512/2023	STATE OF ODISHA M/S. ICICI LOMBARD GENERAL INSURANCE CO.LTDANUPAM DASH		// //
		VS	VS	()
197	FAO/0000513/2023	JHARANA BISOI BANITA MALLIK	BISWAJIT MOHANTY	// //
		VS	VS	()
198	LAA/0000032/2023	PRAMOD NAYAK GANESH RAM NAIK	SOUENDRA PATTANAİK	// //
		VS	VS	()
199	MACA/0001136/2023	SPECIAL L.A.O., ULTRA MEGA POWER PLANT PROJECT, SUNDARGARH M/S ICICI LOMBARD GENERAL INSURANCE CO. LTDANUPAM DASH, BBSR		// //
		VS	VS	()
200	MACA/0001137/2023	PRASANTA KUMAR BEHERA KISHORE CHANDRA SAMAL	PRADEEP KUMAR MISHRA	// //
		VS	VS	()
201	MACA/0001138/2023	M/S. NAYA RAJPUR, DEVELOPMENT AUTHORITY, CHHATISGARH ICICI LAMBARD GENERAL INSURANCE COMPANY LTDANUPAM DASH		// //
		VS	VS	()
202	MACA/0001139/2023	BULI PRADHAN BRANCH MANAGER, ORIENTAL INSURANCE CO. LTDANUPAM DASH	SOMNATH ROY	// //
		VS	VS	()
203	MACA/0001140/2023	PREMSILA CHHATRIA M/S. ICICI LOMBARD G.I.CO. LTD.	ANUPAM DASH	// //
		VS	VS	()
204	RPFAM/0000401/2023	SHANTILATA BARIK PABITRA KUMAR NAYAK	SUDEEP KUMAR SARANGI	// //
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RSA/0000489/2023	BHOBANI NAYAK BAIDHAR JENA VS	AJIT CH MOHAPATRA VS	// // ()
206	RSA/0000490/2023	BHAGABAT JENA SAKUNTALA PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // ()
207	RSA/0000491/2023	ALEKHA NAIK MOHAMMAD IQBAL VS	SK. ZAFARULLA VS	// // ()
208	RSA/0000492/2023	MD. NAZIR PATRICIA TIRKEY VS	PRAMOD KUMAR SAHOO VS	// // ()
209	RSA/0000493/2023	BENUDHAR SA BUNG JUTIA BEHERA VS	BIBEKANANDA BHUYAN VS	// // ()
210	TRP(C)/0000400/2023	B. DANI BEHERA KAJAL JANGDE VS	BIBHU PRASAD MOHANTY VS	// // ()
211	TRP(C)/0000401/2023	SHIBA PRASAD MISHRA APARAJITA TIWARI VS	SURESH CHANDRA PRADHAN VS	// // ()
212	WA/0002853/2023	CHITTARANJAN TIWARI STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
213	WA/0002854/2023	DEBENDRA KUMAR CHOUDHURY STATE OF ODISHA VS	TARUN PATNAIK,A.S.C VS	// // ()
214	WA/0002855/2023	TRILOCHAN ROUT STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
215	WA/0002856/2023	TRAILOKYANATH SWAIN STATE OF ODISHA VS	DEBASIS MOHAPATRA,A.S.C VS	// // ()
		PRADIP KUMAR MAHANA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WA/0002857/2023	STATE OF ODISHA VS SANJIB KUMAR DASH	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
217	WA/0002858/2023	STATE OF ODISHA VS BIPRA CHARAN DAKUA	DHANANJAYA MUND,A.G.A VS	// 0 //
218	WA/0002859/2023	STATE OF ODISHA VS RAMANI KANTA DAS	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
219	WA/0002860/2023	STATE OF ODISHA VS MOCHIRAM NAYAK	DHANANJAYA MUND,A.G.A VS	// 0 //
220	WA/0002861/2023	STATE OF ODISHA VS BISWAJIT NAYAK	TARUN PATNAIK,A.S.C VS	// 0 //
221	WA/0002862/2023	STATE OF ODISHA VS MANOJ KUMAR BEHERA	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
222	WA/0002863/2023	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	VS	// 0 //
223	WP(C)/0038198/2023	IPSITA DAS VS HRUSIKESH BEHERA	DEEPALI MAHAPATRA VS	// 0 //
224	WP(C)/0038199/2023	SUKANTI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
225	WP(C)/0038200/2023	LIPSARANI PARIDA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
226	WP(C)/0038201/2023	BIJAYALAXMI PATTANAİK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
227	WP(C)/0038202/2023	DHANESWAR SWAIN	GOPAL KRUSHNA NANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0038203/2023	LOREE HATI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0038204/2023	NILAMANI BARALA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0038205/2023	JAYASHREE PATTNAIK	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0038206/2023	SESHADEB MEHER	JAYADEBA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0038207/2023	PRAMOD KUMAR MISHRA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0038208/2023	SASMITA KUMARI ROY	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0038209/2023	AKASH INSTITUTE OF PHARMACEUTICAL EDUCATION AND RESEARCH	ONAM PRANANJAN SENGU	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0038210/2023	MINATIRANI BEHERA	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0038211/2023	PRABASINI DEI	GOPAL KRUSHNA NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0038212/2023	GOKUL SEN GUPTA	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0038213/2023	DOLAGOBINDA MAHANTA	SATYAJIT SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0038214/2023	COLLECTOR CUM DM. SUNDARGARH DURYODHAN KISSAN VS	SATYAJIT SAMAL VS	// // ()
240	WP(C)/0038215/2023	COLLECTOR CUM DM, SUNDARGARH DASARATH MAHANTA VS	SATYAJIT SAMAL VS	// // ()
241	WP(C)/0038216/2023	COLLECTOR CUM D.M, SUNDARGARH BINAY KUMAR PARIDA VS	AMBIKA PRASAD RAY VS	// // ()
242	WP(C)/0038217/2023	STATE OF ODISHA GUNABATI MAHANTA VS	SATYAJIT SAMAL VS	// // ()
243	WP(C)/0038218/2023	COLLECTOR, CUM D.M. SUNDARGARH ABHIMANYU MOHANTY VS	JAJATI KESHARI KHUNTIA VS	// // ()
244	WP(C)/0038219/2023	STATE OF ODISHA NAKULA CHANDRA MAHANTA VS	SATYAJIT SAMAL VS	// // ()
245	WP(C)/0038220/2023	COLLECTOR, CUM D.M SUNDARGARH BHAGABAT BARIK VS	AJAYA KUMAR DASH VS	// // ()
246	WP(C)/0038221/2023	STATE OF ODISHA MADHU SUDAN MALLICK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
247	WP(C)/0038222/2023	STATE OF ODISHA SMITA MISHRA VS	ANAM CHARAN PANDA VS	// // ()
248	WP(C)/0038223/2023	CANARA BANK, DHENKANAL SUDHAKAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
249	WP(C)/0038224/2023	STATE OF ODISHA CHITTA RANJAN MISHRA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0038225/2023	GATI CHANDRA PATTNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
251	WP(C)/0038226/2023	DAMODAR MISHRA VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
252	WP(C)/0038227/2023	JASMITA PATEL VS COLLECTOR, SUNDARGARH	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
253	WP(C)/0038228/2023	SUDHANSU KUMAR MAHUNTA VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// 0 //
254	WP(C)/0038229/2023	MARKA RAITA VS ANANTA RAITA	DEBASISH PATNAIK VS	// 0 //
255	WP(C)/0038230/2023	BHAGABAN BARIK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
256	WP(C)/0038231/2023	HAREKRUSHNA DEY VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
257	WP(C)/0038232/2023	PRIYA NANDA SAMANTARAY VS PRESIDING OFFICER, DRT,CUTTACK	BAURIBANDHU CHAMPATIRAY VS	// 0 //
258	WP(C)/0038233/2023	BINOD BIHARI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	WP(C)/0038234/2023	BISHNU CHARAN SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
260	WP(C)/0038235/2023	ASHOK KUMAR KANUNGO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
261	WP(C)/0038236/2023	MAHENDRA BEHERA	AKSHAYA KUMAR SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0038237/2023	NIRANJAN MISHRA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0038238/2023	GOPAL CHANDRA BEHRA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0038239/2023	PRADEEP KUMAR NATH	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR AND DIST. MAGISTRATE, ANGUL		//
265	WP(C)/0038240/2023	LAXMIDHAR BEHERA	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0038241/2023	NITYANANDA BEHERA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0038242/2023	GOPAL CHANDRA BISOYI	DEBASISH PATNAIK	//
		VS	VS	0
		UNION BANK OF INDIA, GANJAM		//
268	WP(C)/0038243/2023	MINARANI PRADHAN @ MEENA PRADHAN	SAIBRATA RATH	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0038244/2023	MAHENDRA MAHARANA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0038245/2023	DR. SUSANTA KUMAR SAMANTA	SANTOSH KUMAR PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0038246/2023	AHALYA PRADHAN	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0038247/2023	DHANANJAY NAYAK	GOPINATH SETHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0038248/2023	STATE OF ODISHA PURANDARA SAHOO VS	SURESH KUMAR PANDA VS	// // ()
274	WP(C)/0038249/2023	STATE OF ODISHA PRAKASH CHANDRA PRADHAN VS	GOPINATH SETHI VS	// // ()
275	WP(C)/0038250/2023	STATE OF ODISHA DAMAYANTI MISHRA VS	SURESH KUMAR PANDA VS	// // ()
276	WP(C)/0038251/2023	STATE OF ODISHA BIJAYA KUMAR DAS VS	SAPAN KUMAR PAL VS	// // ()
277	WP(C)/0038252/2023	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SURESH KUMAR PANDA VS	// // ()
278	WP(C)/0038253/2023	STATE OF ODISHA NIRMAL KUMAR PALEI VS	SURESH KUMAR PANDA VS	// // ()
279	WP(C)/0038254/2023	STATE OF ODISHA DEBITOSH MANNA VS	CHITTA RANJAN LENKA VS	// // ()
280	WP(C)/0038255/2023	STATE OF ODISHA PURNA CHANDRA PARIDA VS	SURESH KUMAR PANDA VS	// // ()
281	WP(C)/0038256/2023	STATE OF ODISHA MANORANJAN MISHRA VS	SURESH KUMAR PANDA VS	// // ()
282	WP(C)/0038257/2023	STATE OF ODISHA SK. ABDUL AHAD VS	SANTOSH KUMAR PATTANAIAK VS	// // ()
283	WP(C)/0038258/2023	GOVT. OF ODISHA KASHINATH HOTA VS STATE OF ODISHA	AKASH KUMAR PATTAJOSHI VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0038259/2023	BIRENDRA KUMAR MAHANTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
285	WP(C)/0038260/2023	FALGUNI PADHAN VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// 0 //
286	WP(C)/0038261/2023	SUCHITRA BEHERA VS MALAY KUMAR PATI	ARJUNA CHARANA BEHERA VS	// 0 //
287	WP(C)/0038262/2023	BHASKAR CHANDRA MAHANTA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
288	WP(C)/0038264/2023	DANDAPANI SWAIN VS CHIEF SECY., DEPT. OF SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
289	WP(C)/0038266/2023	SALGADIA HAPPY AND HOLY HOME SOCIETY, BBSR. VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
290	WP(C)/0038267/2023	HEMANTA LENKA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
291	WP(C)/0038268/2023	SATRUGHNA SETHI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
292	WP(C)/0038269/2023	DEBARAJ BIDHAR VS MAYADHAR BIDHAR @ MAGU	TUSAR KUMAR MISHRA VS	// 0 //
293	WP(C)/0038270/2023	NADYANANDA LENKA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
294	WP(C)/0038271/2023	CHAKRADHAR PANDA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
295	WP(C)/0038272/2023	BASANTI SAMANTARAY	ULLASH CHANDRA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0038273/2023	ADDL. SECY AND DIRECTOR, ODISHA LANGUAGE LITERATURE AND CULTURE DEPT. BBSR MADHUSUDAN LENKA	LAMBODAR PRADHAN	//
		VS	VS	0
297	WP(C)/0038274/2023	THE TAHASILDAR, MAHAKALAPARA BIRENDRA KUMAR DAS	JAGANNATH BHUYAN	//
		VS	VS	0
298	WP(C)/0038275/2023	STATE OF ODISHA GOPINATH GADTYA	KIRTAN DANG	//
		VS	VS	0
299	WP(C)/0038276/2023	STATE OF ODISHA BIJAY LENKA	LAMBODAR PRADHAN	//
		VS	VS	0
300	WP(C)/0038277/2023	THE TAHASILDAR, MAHAKALAPARA RANKANDHI ACHARYA	SATYABRATA MOHANTY (1)	//
		VS	VS	0
301	WP(C)/0038278/2023	STATE OF ODISHA SATRUGHAN GHADDEI	SHARMISTHA SAMAL	//
		VS	VS	0
302	WP(C)/0038279/2023	STATE OF ODISHA ARTA BANDHU JENA	SHARMISTHA SAMAL	//
		VS	VS	0
303	WP(C)/0038280/2023	STATE OF ODISHA DHANESWAR KAHALI	BIDYALOK MOHAPATRA	//
		VS	VS	0
304	WP(C)/0038281/2023	EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR BENUDHAR BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
305	WP(C)/0038282/2023	STATE OF ODISHA KRUSHNA CHANDRA NATH	BIDYALOK MOHAPATRA	//
		VS	VS	0
306	WP(C)/0038283/2023	EMPLOYEES PROVIDENT FUND ORGANISATION, BBSR BINAPANI LENKA	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0038284/2023	STATE OF ODISHA PRAMOD SAHU VS	SHARMISTHA SAMAL VS	// // ()
308	WP(C)/0038285/2023	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	SHARMISTHA SAMAL VS	// // ()
309	WP(C)/0038286/2023	STATE OF ODISHA AMARENDRA BADAMALI VS	SHARMISTHA SAMAL VS	// // ()
310	WP(C)/0038287/2023	STATE OF ODISHA DHRUBA MAHARANA VS	SHARMISTHA SAMAL VS	// // ()
311	WP(C)/0038288/2023	STATE OF ODISHA BISHNU PRIYA PATI VS	SHARMISTHA SAMAL VS	// // ()
312	WP(C)/0038289/2023	STATE OF ODISHA ANADI CHARAN PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
313	WP(C)/0038290/2023	STATE OF ODISHA ASIT BARAN PAL VS	PRASANNA KUMAR MISHRA VS	// // ()
314	WP(C)/0038291/2023	STATE OF ODISHA PRADEEP KUMAR RAUTA VS	SHARMISTHA SAMAL VS	// // ()
315	WP(C)/0038292/2023	STATE OF ODISHA SARAT KUMAR PRADHAN VS	SHARMISTHA SAMAL VS	// // ()
316	WP(C)/0038293/2023	STATE OF ODISHA SAROJ LAKHMI SWAIN VS	SHARMISTHA SAMAL VS	// // ()
317	WP(C)/0038294/2023	STATE OF ODISHA GANESH BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0038295/2023	ASHOK KUMAR NATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
319	WP(C)/0038296/2023	ARCHANA KUMARI SAMANTARAY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
320	WP(C)/0038297/2023	GUNABAN TRIPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0038298/2023	JAGAN LIMA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
322	WP(C)/0038299/2023	TICK CHAND PATEL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0038300/2023	MUKTESWAR PODH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0038301/2023	JAYASHANKAR PRUSETH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
325	WP(C)/0038302/2023	KHIRESWAR KARNA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
326	WP(C)/0038303/2023	CHINMAYA KUMAR SINHA VS ODISHA GRAMYA BANK, MAYURBHANJ	BIGYAN KUMAR SHARMA VS	// 0 //
327	WP(C)/0038304/2023	SATYABADI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0038305/2023	SULOCHANA NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
329	WP(C)/0038306/2023	KUMAR BADITYA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038307/2023	ADIKANDA NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038308/2023	SHIBAJEE SATPATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038309/2023	BALABATI PRADHAN	SUDHIR KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0038310/2023	JOGESH CHANDRA BEHERA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038311/2023	NINI SWAIN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0038312/2023	SAROJ KUMAR DAS	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0038313/2023	SANTOSH KUMAR PATTANAİK	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038314/2023	GOVINDA CHANDRA SAHOO	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0038315/2023	LINGARAJ MATIA MISHRA	ARUPANANDA GOSWAMY	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT., R AND D.M., DEPT., BBSR		//
339	WP(C)/0038316/2023	UDDHAB SAHOO	DR.PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0038317/2023	JAYAPURA KATENI GRAM PANCHYAT, DHENKANABARTHA SARATHI NAYAK		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0038318/2023	STATE OF ODISHA SOUMYARANJAN MAHANTA VS	SATYABRATA SATAPATHY VS	// // ()
342	WP(C)/0038319/2023	STATE OF ODISHA KAILASH CHANDRA NAYAK VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0038320/2023	STATE OF ODISHA SANTOSH KUMAR HARIPAL VS	SUSHANTA KUMAR PRADHAN VS	// // ()
344	WP(C)/0038321/2023	STATE OF ODISHA MALAYA RANJAN PATI VS	SAIBRATA RATH VS	// // ()
345	WP(C)/0038322/2023	STATE OF ODISHA SANGRAM KESHARI DASH VS	PRASANTA KUMAR MISHRA VS	// // ()
346	WP(C)/0038323/2023	STATE OF ODISHA SANTOSH KUMAR HARIPAL VS	SUSHANTA KUMAR PRADHAN VS	// // ()
347	WP(C)/0038324/2023	STATE OF ODISHA RAYA MUNDA VS	UMAKANTA MISHRA VS	// // ()
348	WP(C)/0038325/2023	UNION OF INDIA M/S VIJAYA TRADING COMPANY, KORAPUT VS	BHABANI PRASAD MOHANTY VS	// // ()
349	WP(C)/0038326/2023	THE COMMNR. OF COMMERCIAL TAXES, CUTTACK DHYAN KUMAR PRADHAN VS	TRILOCHAN BARIK VS	// // ()
350	WP(C)/0038327/2023	ACCOUNTANT GENERAL, A AND E, BBSR LOKESH CHANDRA PRADHAN VS	TRILOCHAN BARIK VS	// // ()
351	WP(C)/0038328/2023	STATE OF ODISHA JAHANGIR MOHAMMAD VS	RAMANI KANTA PATTANAIAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0038329/2023	MANORANJAN BISWAL, BALASORE VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS KUNAL KUMAR SWAIN	// 0 //
353	WP(C)/0038330/2023	DEBAJANI KHATUA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
354	WP(C)/0038331/2023	ARTABANDHU MANTRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
355	WP(C)/0038332/2023	NABINA KUMAR LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
356	WP(C)/0038333/2023	SHASI BHUSAN MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
357	WP(C)/0038334/2023	MANAS RANJAN MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
358	WP(C)/0038335/2023	JAYANTI SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
359	WP(C)/0038336/2023	PABITRA KUMAR JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS KUNAL KUMAR SWAIN	// 0 //
360	WP(C)/0038337/2023	SURESH BEHERA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS KEDAR CHANDRA SARANGI	// 0 //
361	WP(C)/0038338/2023	RAVINDRA KUMAR DAS VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS SWAPNIL ROY	// 0 //
362	WP(C)/0038339/2023	PRITI LATA JENA VS STATE OF ODISHA	SWAPNIL ROY VS ARUPANANDA GOSWAMY	// 0 //
363	WP(C)/0038340/2023	SANKAR BEHERA	ARUPANANDA GOSWAMY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0038341/2023	SUBAL SETHI	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0038342/2023	BILASINI DALAI	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0038343/2023	KAMINI ROUL	BISWAMBAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0038344/2023	SURENDRA KALIA	KHIROD KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0038345/2023	NATHURAM BHOI	ASIT KUMAR JENA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0038346/2023	SANATAN SAHOO	PRADEEP KUMAR DAS	//
		VS	VS	0
		UNION OF INDIA		//
370	WP(C)/0038347/2023	RAJA KISHORE SINGH	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0038348/2023	KAUSHIKA BEHERA	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0038349/2023	BHAGIRATHI SAHOO	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0038350/2023	SURAJIT NANDY	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0038351/2023	SIBA SANKAR PATRO	ASIT KUMAR NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0038352/2023	UTKAL GRAMEEN BANK, SAMBALPUR MANMATH KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // ()
376	WP(C)/0038353/2023	BHAGYABAN PRADHAN VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// // ()
377	WP(C)/0038354/2023	KRUSHNA CHANDRA BEHERA VS COMMISSIONER-CUM-SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// // ()
378	WP(C)/0038355/2023	BHUPEN KUMAR ACHARYA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
379	WP(C)/0038356/2023	SRINIBASH SRICHANDAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// // ()
380	WP(C)/0038357/2023	KISHORE CHANDRA GHATAL VS STATE OF ODISHA	LAXMAN PRADHAN VS	// // ()
381	WP(C)/0038358/2023	DR. RANJAN KUMAR MISHRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // ()
382	WP(C)/0038359/2023	AMAN KUMAR PANDA VS STATE OF ODISHA	KARUNAKAR RATH VS	// // ()
383	WP(C)/0038360/2023	BIJAY KUMAR NAYAK VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // ()
384	WP(C)/0038361/2023	SUSANTA @ PRASANTA KUMAR JENA VS ADDL, COMMNR. SETTLEMENT AND CONSOLIDATION, BALASORE	MAHESWAR MOHANTY VS	// // ()
385	WP(C)/0038362/2023	BHAGIRATHI MANGARAJ VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0038363/2023	BASANTA KUMAR PARHI VS STATE OF ODISHA	SRIDHAR RATH VS	// 0 //
387	WP(C)/0038364/2023	KHALLI BEHERA VS STATE OF ODISHA	PRAMOD KISHORE CHAND VS	// 0 //
388	WP(C)/0038365/2023	BAIRAGI BEHERA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
389	WP(C)/0038366/2023	SNEHALATA BEHERA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
390	WP(C)/0038367/2023	M/S B.K. AGRO PRODUCTS PVT. LTD., KOLKATA VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //
391	WP(C)/0038368/2023	AJGAR SAHAJI VS TAHASILDAR, DHAMNAGAR	MD. GOLAM MADANI VS	// 0 //
392	WP(C)/0038369/2023	SUJATA DAS VS STATE OF ODISHA	DIPTIRANJAN MOHAPATRA VS	// 0 //
393	WP(C)/0038370/2023	DAITARY BARIK VS THE INCOME TAX OFFICER, KEONJHAR	BIJAY PANDA VS	// 0 //
394	WP(C)/0038371/2023	SUJATA SAMAL @ SUJATA DHAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
395	WP(C)/0038372/2023	ABHILASH PANDA VS THE INCOME TAX OFFICER, KEONJHAR	BIJAY PANDA VS	// 0 //
396	WP(C)/0038373/2023	RABI NARAYAN RAY VS THE INCOME TAX OFFICER, KEONJHAR	BIJAY PANDA VS	// 0 //
397	WP(C)/0038374/2023	RAMESH KUMAR SABAT	KABIRAJ SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0038375/2023	DR. DIBAKAR SETHI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0038376/2023	RAMESH KUMAR SABAT	KABIRAJ SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0038377/2023	NIRAJ KUMAR SAHU	PRNOY MOHANTY	//
		VS	VS	0
		ADDL. SUB COLLECTOR, BERHAMPUR		//
401	WP(C)/0038378/2023	MANASI RANI ROUT	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0038379/2023	RANJAN KUMAR MALLIK	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0038380/2023	GOBINDA CHANDRA PRADHAN	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0038381/2023	RAJA PATEL	SIDDHARTHA PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0038382/2023	DR. DURGADATTA JANI	SOUMYA RANJAN PATI	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0038383/2023	RAMA CHANDRA PASA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0038384/2023	MAYADHAR KHATUA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0038385/2023	SATYABHAMA MEHER	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0038386/2023	STATE OF ODISHA KRUSHNA CHANDRA BARDHAN VS	ANURAG PATI VS	// // ()
410	WP(C)/0038387/2023	STATE OF ODISHA SUSANTA KUMAR NAYAK VS	SARATHI JYOTI MOHANTY VS	// // ()
411	WP(C)/0038388/2023	STATE OF ODISHA PRIYAMBADA RAY VS	SHASHI BHUSAN JENA VS	// // ()
412	WP(C)/0038389/2023	STATE OF ODISHA SOLAR AIR PRODUCTS PVT. LTD., ANGUL VS	KANANBALA ROY CHOUDHURY VS	// // ()
413	WP(C)/0038390/2023	G.M., UCO BANK, BBSR PRADEETA KUMAR SUAR VS	SHASHI BHUSAN JENA VS	// // ()
414	WP(C)/0038391/2023	STATE OF ODISHA ASHOK KUMAR MISHRA VS	DR. BINODA KUMAR MISHRA VS	// // ()
415	WP(C)/0038392/2023	STATE OF ODISHA RAMESH CHANDRA ROUL VS	ABANI KANTA DASH VS	// // ()
416	WP(C)/0038393/2023	STATE OF ODISHA BIJAYA KUMAR SAMAL VS	ABANI KANTA DASH VS	// // ()
417	WP(C)/0038394/2023	STATE OF ODISHA SUBASA CHANDRA ACHARYA VS	ABANI KANTA DASH VS	// // ()
418	WP(C)/0038395/2023	STATE OF ODISHA LAXMIDHAR KISAN VS	LAXMI PRASAD DWIVEDY VS	// // ()
419	WP(C)/0038396/2023	STATE OF ODISHA ARATI SABAR VS STATE OF ODISHA	DEBABRATA DASH VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0038397/2023	MAHMOOD KHAN VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
421	WP(C)/0038398/2023	STATE OF ODISHA VS SUDHAKAR SAHOO	HARMOHAN DHAL,A.G.A VS	// 0 //
422	WP(C)/0038399/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SHYAMSUNDAR TRIPATHY VS	// 0 //
423	WP(C)/0038400/2023	STATE OF ODISHA VS DURYODHAN NAYAK	HARMOHAN DHAL,A.G.A VS	// 0 //
424	WP(C)/0038401/2023	NITISH ROUTRAY VS B.P.U.T., ROURKELA	SAMEER KUMAR DAS VS	// 0 //
425	WP(C)/0038402/2023	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	SUMAN MODI VS	// 0 //
426	WP(C)/0038403/2023	DILLIP KUMAR MISHRA VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
427	WP(C)/0038404/2023	MADHUSMITA GHARAI VS STATE OF ODISHA	RUDRA NARAYAN PARJIA VS	// 0 //
428	WP(C)/0038405/2023	POTI JEMALU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
429	WP(C)/0038406/2023	M/S. SPARSH HOSPITALS AND CRITICAL CARE PVT. VS D.G. OF FIRE SERVICE, HOME GUARDS AND CIVIL DEFENCE, CUTTACK	PRATIBHUSH VS	// 0 //
430	WP(C)/0038407/2023	M/S TANTIA VOLTAS JV, KOLKATA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
431	WP(C)/0038408/2023	BINOD BIHARI PALO	BEDA PRAKASH PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0038409/2023	URMILA SAHU	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0038410/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR SHYAM SUNDAR TRIPATHY		//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR		//
434	WP(C)/0038411/2023	DHIRENDRA KUMAR PARICHA @ PARICHHA	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0038412/2023	MAMTA GUPTA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE BM, ALLAHABAD BANK, RAIGARH		//
436	WP(C)/0038413/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR SHYAM SUNDAR TRIPATHY		//
		VS	VS	0
		THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR		//
437	WP(C)/0038414/2023	SANVI ROSEI IMFL, BBSR	TAPAN JYOTI PANI	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0038415/2023	MAMTA GUPTA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE BM, SBI, RAIGARH		//
439	WP(C)/0038416/2023	RABI CHARAN MISHRA	GOURI MOHAN RATH	//
		VS	VS	0
		BERHAMPUR UNIVERSITY, GANJAM		//
440	WP(C)/0038417/2023	SHIPRA MUKHERJEE	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE BM, AXIS BANK, DURGAPUR		//
441	WP(C)/0038418/2023	MAMTA GUPTA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		THE BM, CANARA BANK, AGRA		//
442	WP(C)/0038419/2023	PULKIT KUMAR	JANAKI KANTA MAHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0038420/2023	THE BM, SBI, AGRA RABINDRANATH BERA VS	BINI MISHRA VS	// // ()
444	ABLAPL/0013723/2023	THE REGISTRAR OF TRADE UNIONS, ODISHA-CUM-LABOUR COMMNR., BBSR GOURAHARI PADHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /48 /2023 ()
445	ABLAPL/0013724/2023	STATE OF ODISHA CHANDAN ROUT VS	AKSHAYA KUMAR SAHOO VS	// GANIA /84 /2023 ()
446	ABLAPL/0013725/2023	STATE OF ODISHA RAJU NAIK @ RASHIKNAIK @ RASIKA NAIK VS	JNYANANANDA PANDA VS	// KOKSARA /243 /2017 ()
447	ABLAPL/0013726/2023	STATE OF ODISHA RASHMIPRAVA PARIDA VS	SANGRAM KUMAR NAYAK VS	// AIRPORT /73 /2023 ()
448	ABLAPL/0013727/2023	STATE OF ODISHA GOURI SHANKAR BISWAL VS	LAXMIKANTA BEHERA VS	// RASGOBINDPUR /282 /2023 CIVIL JUDGE (JD) CUM JMFC, RASAGOVINDAPUR(Mayurbhanj)
449	ABLAPL/0013728/2023	STATE OF ODISHA ARATI TIRIYA VS	DEBADEEPA SAHOO VS	CT/0000274/2023 JASHIPUR /204 /2021 ()
450	ABLAPL/0013729/2023	STATE OF ODISHA SRIKANTA NAIK VS	BRAMHANANDA TRIPATHY VS	// KHANDAGIRI P.S. /453 /2023 ()
451	ABLAPL/0013730/2023	STATE OF ODISHA JUDHISTIRA NAYAK VS	RAMESH AGARWAL VS	// //0 J.M.F.C,MOHANA(Gajapati)
452	ABLAPL/0013731/2023	STATE OF ODISHA E. RAJASHREE PATRO @ E. RAJESWAREE PATRA @ E. RAJESWAREE PATRA VS	E. RAJESWAREE PATRA VS	2(A)CC/0000102/2023 BADABAZAR /441 /2023 ()
453	ABLAPL/0013732/2023	STATE OF ODISHA DHANURJAY NAYAK VS	TUKUNA KUMAR MISHRA VS	// JHARIGAM /243 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0013733/2023	AJAYA KUMAR SWAIN VS STATE OF ODISHA	BIKRAM RATH VS	TIGIRIA /105 /2013 () //
455	ABLAPL/0013734/2023	SESADEV DAS VS STATE OF ODISHA	BANAMALI SAHOO VS	MANCHESWAR P.S. /454 /2023 () //
456	ABLAPL/0013735/2023	BHABESH BHOL VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	BIRIDI PS /314 /2023 () //
457	ABLAPL/0013736/2023	ARTABANDHU KHUNTIA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	RAGHUNATHPUR /307 /2023 () //
458	ABLAPL/0013737/2023	SHAKTI KUMAR BEHERA @ BIDYADHAR BEHERA VS STATE OF ODISHA	S.N.DAS VS	SORO /285 /2021 () //
459	ABLAPL/0013738/2023	SANJAY KUMAR RAY @ BAPI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TIRTOL /487 /2023 () //
460	ABLAPL/0013739/2023	GIRIJA SANKAR MOHARANA VS STATE OF ODISHA	DIPTI REKHA NANDA VS	DERABIS /274 /2023 () //
461	ABLAPL/0013740/2023	GIRIJA SANKAR MOHARANA VS STATE OF ODISHA	DIPTI REKHA NANDA VS	DERABIS /276 /2023 () //
462	ABLAPL/0013741/2023	HARE KRISHNA PANDA VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAJGANGPUR /420 /2023 () //
463	ABLAPL/0013742/2023	SAILENDRA AGARAWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPOSEH PS /69 /2023 () //
464	ABLAPL/0013743/2023	SANJAY GIRI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /233 /2023 () //
465	ABLAPL/0013744/2023	NIROD CHANDRA NAIK @ SANKARA NAIK	UNMESH CHANDRA JENA	ANGUL TOWN /43 /2023

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0013745/2023	STATE OF ODISHA PINKY MEHER	DIBYA PRAKASH MISHRA	// DHANUPALI /330 /2023
		VS	VS	()
467	ABLAPL/0013746/2023	STATE OF ODISHA DEBENDRA KADAMBALU	DEEPALI MAHAPATRA	// MUNIGUDA /99 /2019
		VS	VS	()
468	ABLAPL/0013747/2023	STATE OF ODISHA RAJESH KUMAR ROUT	RABI NARAYAN MISHRA	// MAHILA P.S. BUXIBAZAR /129 /2021
		VS	VS	()
469	ABLAPL/0013748/2023	STATE OF ODISHA KANHA DAS	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /751 /2023
		VS	VS	()
470	ABLAPL/0013749/2023	STATE OF ODISHA RAMESH CHANDRA DAS @ KALU DAS	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /202 /2022
		VS	VS	()
471	ABLAPL/0013750/2023	STATE OF ODISHA SAHABAJ KHAN	SMRUTI RANJAN ROUT	// DARGHA BAZAR /226 /2023
		VS	VS	()
472	ABLAPL/0013751/2023	STATE OF ODISHA RANJIT KUMAR PRADHAN	ANIRUDHA DAS	// MURIBAHAL /147 /2021
		VS	VS	()
473	ABLAPL/0013752/2023	STATE OF ODISHA MAHESWAR PRADHAN	RAGHUNATH DASMOHAPATRA	// SARANAKUL /191 /2023
		VS	VS	()
474	ABLAPL/0013753/2023	STATE OF ODISHA PRAFULLA ROUT @ KABU @ PRAFULLA KUMAR ROUT	ANJAY KUMAR DAS	// SORO /21 /2023
		VS	VS	()
475	ABLAPL/0013754/2023	STATE OF ODISHA SURESH @ SURESH KUMAR DASH @ POTAL	SAROJ KUMAR DASH	// BHUBAN /446 /2023
		VS	VS	()
476	ABLAPL/0013755/2023	STATE OF ODISHA AMRITA NAYAK	UMESH KUMAR LENKA	// BASUDEVPUR /588 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0013756/2023	STATE OF ODISHA UMAKANTA MALLIK VS	AMULYA RATNA PANDA VS	// KHANTAPADA /251 /2023 ()
478	ABLAPL/0013757/2023	STATE OF ODISHA SANJAY SONKAR VS	AJIT KUMAR RAUT VS	// BRAJARAJNAGAR /247 /2023 ()
479	ABLAPL/0013758/2023	STATE OF ODISHA DILLIP JENA @ DILLIP KUMAR JENA VS	ARJUNA CHARANA BEHERA VS	// SINGLA /170 /2023 ()
480	ABLAPL/0013759/2023	STATE OF ODISHA SARASWATI PADHAN VS	MOHENDRA KUMAR MOHAPATRO VS	// HANDAPA /231 /2023 ()
481	ABLAPL/0013760/2023	STATE OF ODISHA PRADESH KUMAR SAMANTARAY @ BAGULA VS	MOHENDRA DALAI VS	// MAHILA P.S.(BBSR) /173 /2023 ()
482	ABLAPL/0013761/2023	STATE OF ODISHA BIKASH KUMAR SAHOO VS	MOHENDRA DALAI VS	// JANKIA P.S. /214 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000676/2023
483	ABLAPL/0013762/2023	STATE OF ODISHA BABULI MALIK VS	NALINI KANTA DASH VS	// BADACHANA /274 /2023 ()
484	ABLAPL/0013763/2023	STATE OF ODISHA ABHIJIT SAHOO VS	ABESH KAMAL VS	// CHOUDWAR /577 /2023 ()
485	ABLAPL/0013764/2023	STATE OF ODISHA RAJESH PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// GOPALPRASAD /276 /2023 ()
486	ABLAPL/0013765/2023	STATE OF ODISHA BISWAJIT DAS VS	SUBASH CHANDRA ACHARYA VS	// KHANDAPARA /162 /2023 J.M.F.C.,KHANDAPARA(Nayagarh) GR/0000157/2023
487	ABLAPL/0013766/2023	STATE OF ODISHA JAYASHREE SAHU VS	ASUTOSH TRIPATHY VS	// BANARAPAL /420 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0013767/2023	SUBASH CHANDRA PALAI VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RAMBHA (KHALLIKOTE) /789 /2023 () //
489	ABLAPL/0013768/2023	DAMA PENTHEI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /405 /2021 () //
490	ABLAPL/0013769/2023	CHINMAYA SAMANTARAYA @ CHINU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /358 /2023 () //
491	ABLAPL/0013770/2023	KRISHNA CHANDRA MALI VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
492	ABLAPL/0013771/2023	LAXMAN TANDI @ LAKSHAN TANDI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SINAPALI /304 /2023 () //
493	ABLAPL/0013772/2023	DHANANJAYA ROUT VS STATE OF ODISHA	DEBARAJ MOHANTY VS	ITAMATI /298 /2022 () //
494	ABLAPL/0013773/2023	BASUDEB SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MANCHESWAR P.S. /467 /2023 () //
495	ABLAPL/0013774/2023	SANKAR KUMAR DAKUA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	MACHHKUND /142 /2023 () //
496	ABLAPL/0013775/2023	NILU MOHAN SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
497	ABLAPL/0013776/2023	DILLIP SAHOO @ DILLIP KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
498	ABLAPL/0013777/2023	MOHAN SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	/ /0 () //
499	ABLAPL/0013778/2023	GURU PRASANNA PAL	AMIT KUMAR NATH	RASOL /276 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
500	ABLAPL/0013779/2023	STATE OF ODISHA MANOJ KUMAR SANDH	SATYABRATA PANDA	// MANAMUNDA /243 /2023
		VS	VS	()
501	ABLAPL/0013780/2023	STATE OF ODISHA ABINASH SINGH	RAJIV KUMAR DALAL	// PATNAGARH /284 /2023
		VS	VS	()
502	ABLAPL/0013781/2023	STATE OF ODISHA K. SANTOSH @ K. SANTU	SANJAY KUMAR PRADHAN	// JARADA /358 /2023
		VS	VS	()
503	ABLAPL/0013782/2023	STATE OF ODISHA SUNIL MISHRA @ DEEPAK KUMAR JENA	SAKTI PRASAD DAS	// MANCHESWAR P.S. /21 /2022
		VS	VS	()
504	ABLAPL/0013783/2023	STATE OF ODISHA SANTANU BHOI	SATYABRATA PANDA	// / /0
		VS	VS	()
505	ABLAPL/0013784/2023	STATE OF ODISHA NARESH CHANDRA NAYAK	UNMESH CHANDRA JENA	// BHADRAK RURAL /26 /2023
		VS	VS	()
506	ABLAPL/0013785/2023	STATE OF ODISHA P.JJANASAN	MANORANJAN PADHY	// JEYPORE SADAR /345 /2023
		VS	VS	()
507	ABLAPL/0013786/2023	STATE OF ODISHA SANJAY SUNA	MANORANJAN PADHY	// JEYPORE SADAR /345 /2023
		VS	VS	()
508	ABLAPL/0013787/2023	STATE OF ODISHA ASHTAM KARMI	SATYABRATA PANDA	// KANTAMAL /150 /2020
		VS	VS	()
509	ABLAPL/0013788/2023	STATE OF ODISHA RAJU SAHU	SATYABRATA PANDA	// / /0
		VS	VS	()
510	ABLAPL/0013789/2023	STATE OF ODISHA NILAMANI TANDI	SURYA NARAYAN MISHRA	// KEGAON /258 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0013790/2023	STATE OF ODISHA DANDUA SAHOO VS	SAMARENDRA BAHADUR VS	// KISINDA /54 /2022 ()
512	ABLAPL/0013791/2023	STATE OF ODISHA RAKHYA BEHERA @ RAKSHYA BEHERA VS	PRASANTA KUMAR ROUTH VS	// ATTABIRA /291 /2023 ()
513	ABLAPL/0013792/2023	STATE OF ODISHA PRADEEP PARIDA VS	LAXMINARAYAN PATEL VS	// ORIENT /166 /2023 ()
514	ABLAPL/0013793/2023	STATE OF ODISHA MANU SIKAKA VS	PRASANTA KUMAR JENA VS	// K.SINGHPUR /87 /2023 ()
515	ABLAPL/0013794/2023	STATE OF ODISHA LINGARAJ AZAD VS	PRASANTA KUMAR JENA VS	// K.SINGHPUR /87 /2023 ()
516	ABLAPL/0013795/2023	STATE OF ODISHA SANTOSH KUMAR NAYAK VS	AMIT KUMAR NATH VS	// / /0 ()
517	ABLAPL/0013796/2023	STATE OF ODISHA BAPI@ GANESWAR MOHANTY VS	BISWARANJAN NAYAK VS	// RUPSA /99 /2023 ()
518	ABLAPL/0013797/2023	STATE OF ODISHA CHITTA RANJAN NAYAK VS	AMLAN SHAKTI PAUL VS	// KHARABEL NAGAR P.S. /564 /2023 ()
519	ABLAPL/0013798/2023	STATE OF ODISHA RATU DIGAL @ RATA DIGAL VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /260 /2021 ()
520	ABLAPL/0013799/2023	STATE OF ODISHA CHANDAN PANDA VS	SUKANTA KUMAR NAYAK VS	// BANSADA /271 /2023 ()
521	ABLAPL/0013800/2023	STATE OF ODISHA SK. ABDUL AJIM @ AZIM VS	ASHOK JENA VS	// KHUNTUNI /166 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	ABLAPL/0013801/2023	BANA KHUTULA @ BHARAT KHUTULA VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /305 /2023 () //
523	ABLAPL/0013802/2023	ANIL KUMAR JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /140 /2015 () //
524	ABLAPL/0013803/2023	MAINA MANGAL VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	BALIKUDA /528 /2023 () //
525	ABLAPL/0013804/2023	SUNIL PATRO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /532 /2023 () //
526	ABLAPL/0013805/2023	PITAMBER MAHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /275 /2023 () //
527	ABLAPL/0013806/2023	SUSANTA PATRA @ SUSANTA KUMAR PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LAXMISAGAR P.S. /371 /2023 () //
528	ABLAPL/0013807/2023	MD. SAGIR VS STATE OF ODISHA	JIBARDHAN MENDALI VS	GOVINDPUR /139 /2023 () //
529	ABLAPL/0013808/2023	SURJIT KUMAR DHAL VS STATE OF ODISHA	PRATIK NAYAK VS	EOW,BHUBANESWAR /26 /2023 () //
530	ABLAPL/0013809/2023	BICHITRANANDA PATRA VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	BADAGODA P.S. /356 /2023 () //
531	ABLAPL/0013810/2023	ABHIJEET BHUYAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	ASKA /703 /2023 () //
532	ABLAPL/0013811/2023	KUNI BIDHAR VS STATE OF ODISHA	BINAYA BHUSAN ROURAY VS	BAGHAMARI /197 /2023 () //
533	ABLAPL/0013812/2023	KRUSHNA CHANDRA ROURAY	BICHITRA NARAYANA SATAPATHY	PARADEEP LOCK /505 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0013813/2023	SK. AMZAD ALI @ SK. NIAMA	DEEPAK GOCHHAYAT	DHAMNAGAR /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0013814/2023	SATYABHAMA BISWAL	JAGAJIBAN PRADHAN	SATYABADI /375 /2022
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0013815/2023	RAKESH BEHERA	PRADEEP KUMAR PARIDA	ANGUL TOWN /694 /2022
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0013816/2023	KIRAN KUMAR BEHERA	RAKESH BEHERA	NAYAPALLI P.S. /535 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0013817/2023	NIRMAL KUMAR ACHARYA @ KUNU ACHARYA	BIDYALOK MOHAPATRA	barpalli /78 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0013818/2023	RABINDRA KUMAR PRADHAN	CHANDAN MISHRA	MOTANGA /248 /2023
		VS	VS	()
		STATE OF ODISHA		//
540	ABLAPL/0013819/2023	MANMADA DEHURY	BIDYALOK MOHAPATRA	TALCHER TOWN /794 /2023
		VS	VS	()
		STATE OF ODISHA		//
541	ABLAPL/0013820/2023	RUTURAJ SAHOO @ TITABA	AMIT KUMAR NATH	/ /0
		VS	VS	()
		STATE OF ODISHA		//
542	ABLAPL/0013821/2023	SOUMYA RANJAN PATEL	SUBHENDU KAR	SONEPUR /276 /2023
		VS	VS	()
		STATE OF ODISHA		//
543	ABLAPL/0013822/2023	SK USMAN @ USMAN HAQUE	BHARAT JALLI	KANJIPANI /53 /2023
		VS	VS	()
		STATE OF ODISHA		//
544	ABLAPL/0013823/2023	MANORANJAN UPADHAYA	NISHIKANTA MISHRA	PIPLI /516 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0013824/2023	STATE OF ODISHA SEK AKBAR ALLI VS	BHARAT JALLI VS	// KANJIPANI /83 /2023 ()
546	ABLAPL/0013825/2023	STATE OF ODISHA SANJAYA @ SANJAY BARAL VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /229 /2022 ()
547	ABLAPL/0013826/2023	STATE OF ODISHA RAJESH SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHANDAPARA /265 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	39/2023 RFA/1/2023	JANAKI @ JANAKILATA SAHOO-MP	AJAYA KUMAR NAYAK
2	40/2023 RFA/209/2004	NAKAFODI SETHI-MP	M/S.M.M.SAHU, MAHESWAR MOHANTY
3	98/2023 CRLMA/472/2023	ANIL KUMAR NAYAK-MP	BAIJAYANTI MOHANTY
4	148/2023 LAA/20/2022	LAND ACQUISITION ZONE OFFICER, ZONE III, RENGALI	RIGHT CMBNU SYSTEM, MSC
5	149/2023 LAA/32/2023	GANESH RAM NAIK-MP	SOUMENDRA PATTANAIAK
6	150/2023 LAA/32/2023	GANESH RAM NAIK-MP	SOUMENDRA PATTANAIAK
7	273/2023 SA/175/1989	SAUMITRI-MP	M/S.B.B.RATH
8	274/2023 SA/175/1989	SAUMITRI-MP	M/S.B.B.RATH
9	275/2023 SA/175/1989	SAUMITRI-MP	M/S.B.B.RATH
10	276/2023 SA/212/1992	JEMA-MP	M/S.S.P.MISRA
11	345/2023 CRLMP/2299/2023	SUKADEV MAJHI-MP	LALITENDU BHUYAN
12	365/2023 CMAPL/485/2023	PRABODHA KUMAR DAS-MP	DAYANANDA MOHAPATRA
13	366/2023 CMAPL/787/2023	UMA MUDULI-MP	ADV.
14	415/2023 TRP(C)/400/2023	KAJAL JANGDE-MP	BIBHU PRASAD MOHANTY
15	417/2023 MATA/384/2023	PRANAB KUMAR NANDA-MP	KANANBALA ROY CHOUDHURY
16	473/2023 CONTC/2568/2023	SANJUKTA MISRA-MP	PRASANTA KUMAR DAS
17	490/2023 RPFAM/401/2023	PABITRA KUMAR NAYAK-MP	SUDEEP KUMAR SARANGI
18	491/2023 RPFAM/401/2023	PABITRA KUMAR NAYAK-MP	SUDEEP KUMAR SARANGI
19	492/2023 RPFAM/401/2023	PABITRA KUMAR NAYAK-MP	SUDEEP KUMAR SARANGI
20	852/2023 CRLREV/621/2023	BUDHIA BARAD-MP	SARADA PRASAD DASH
21	853/2023 CRLREV/621/2023	BUDHIA BARAD-MP	SARADA PRASAD DASH
22	854/2023 CRLREV/589/2023	RABINDRA KUMAR SAHOO-MP	SAROJ KUMAR DASH
23	855/2023 CRLREV/599/2023	KRUSHNA SAGAR-MP	TARINI PANIGRAHI
24	856/2023 CRLREV/599/2023	KRUSHNA SAGAR-MP	TARINI PANIGRAHI
25	857/2023 CRLREV/622/2023	CHINMAYA KUMAR PANDA-MP	RABI NARAYAN MOHANTY
26	961/2023	BANITA MALLIK-MP	BISWAJIT MOHANTY

27	FAO/513/2023 1379/2023	MALA ROY-MP	M/S. GOUTAM MUKHERJI (SR. ADVCT.) SREEJIT MOH
28	RSA/390/2023 1380/2023	BAIDHAR JENA-MP	AJIT CH MOHAPATRA
29	RSA/489/2023 1381/2023	BAIDHAR JENA-MP	AJIT CH MOHAPATRA
30	RSA/489/2023 1382/2023	BAIDHAR JENA-MP	AJIT CH MOHAPATRA
31	RSA/489/2023 1383/2023	SAKUNTALA PATEL-MP	PRASANTA KUMAR SATAPATHY
32	RSA/490/2023 1384/2023	SAKUNTALA PATEL-MP	PRASANTA KUMAR SATAPATHY
33	RSA/490/2023 1385/2023	SHANTILATA MOHAPATRA-MP	M/S.PRAFULLA KU.RATH
34	RSA/125/2014 1386/2023	RAJENDRA PR.PATNAIK-MP	TANMAY MISHRA
35	RSA/387/2007 1387/2023	RAJENDRA PR.PATNAIK-MP	M/S.MANOJ K.MISHRA
36	RSA/387/2007 1388/2023	KANKALI@ KANKARULU JAGEYA@JAGA@K.JAGA-MP	SANJAY KUMAR PRADHAN
37	RSA/387/2023 1389/2023	RAJENDRA PR.PATNAIK-MP	M/S.MANOJ K.MISHRA
38	RSA/387/2007 1390/2023	RAJENDRA PR.PATNAIK-MP	M/S.MANOJ K.MISHRA
39	RSA/387/2007 1391/2023	RAJENDRA PR.PATNAIK-MP	M/S.MANOJ K.MISHRA
40	RSA/387/2007 1392/2023	KANHU CH.SRICHANDAN-MP	M/S.DAYANANDA MOHAPATRA
41	RSA/346/2011 1393/2023	BUNG JUTIA BEHERA-MP	BIBEKANANDA BHUYAN
42	RSA/493/2023 1394/2023	ANANTA@BUDHA PAIKARA-MP	M/S.SUBHRANSU BH.MOHANTY
43	RSA/65/2012 1395/2023	INDRAMANI JENA-MP	KAILASH CH. KAR
44	CMP/1452/2023 1396/2023	SURESH AGRAWAL-MP	SUMITRA MOHANTY
45	CMP/1238/2023 1397/2023	PRASANTA KUMAR RATH-MP	MALAYA KUMAR MISHRA
46	CMP/1453/2023 1398/2023	ANANTA JENA-MP	DWARIKA PRASAD MOHANTY
47	CMP/1454/2023 1399/2023	ARUN KUMAR BEHERA-MP	SUVASHISH PATTANAİK
48	CMP/1455/2023 1400/2023	ELIAS XESS-MP	ABHAS MOHANTY
49	CMP/1457/2023 1537/2023	LAXMAN TARAI-MP	
50	BLAPL/8973/2023 1538/2023	BINOD SAGARIA-MP	
51	BLAPL/12780/2023 1539/2023	AKHAYA @ RAHUL PRADHAN-MP	MAHES DAS
52	BLAPL/11232/2023 1540/2023	RABINDRA MAJHI @ RABI-MP	MANAS KUMAR CHAND
53	BLAPL/9697/2023 1541/2023	MUNA BARAL @ PRADIP KUMAR BARAL-MP	
54	BLAPL/9175/2023 1542/2023	KETAKI BEHERA-MP	PUSPAMITRA MOHAPATRA
55	BLAPL/12531/2023 2034/2023	M/S ICICI LOMBARD GENERAL INSURANCE CO. LTD., RAJENDRA PRADHAN-MP	
56	MACA/1136/2023 2035/2023	KISHORE CHANDRA SAMAL-MP	PRADEEP KUMAR MISHRA
57	MACA/1137/2023 2036/2023	MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
	MACA/1128/2023		

58	2037/2023 MACA/1128/2023	MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
59	2038/2023 MACA/1129/2023	M/S. ORIENTAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
60	2039/2023 MACA/971/2023	M/S.NATIONAL INSURANCE CO. LTD.-MP	NAYAN BEHARI DAS
61	2040/2023 MACA/1042/2023	MANAGER (LEGAL), TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD.-MP	SACHIN SALNKI-MP
62	2041/2023 MACA/996/2023	MANJU BEHERA-MP	JEEVANJYOTI MOHANTY
63	2042/2023 MACA/1042/2023	MANAGER (LEGAL), TP HUBS, THE ORIENTAL INSURANCE COMPANY LTD.-MP	SACHIN SALNKI-MP
64	2043/2023 MACA/1007/2023	MENAKA MALLIK-MP	JEEVANJYOTI MOHANTY
65	2044/2023 MACA/1138/2023	ICICI LAMBARD GENERAL INSURANCE COMPANY LTD.-MP	ASANKAR MISHRA
66	2045/2023 MACA/1139/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	BOMNATH ROY
67	2046/2023 MACA/1140/2023	M/S. ICICI LOMBARD G.I.CO. LTD.-MP	ANUPAM DASH
68	2047/2023 MACA/1140/2023	M/S. ICICI LOMBARD G.I.CO. LTD.-MP	ANUPAM DASH
69	2048/2023 MACA/1060/2023	SBI GENERAL INSURANCE CO. LTD.-MP	SOMNATH ROY
70	2049/2023 MACA/1061/2023	ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR-MP	BOMNATH ROY
71	2491/2023 ABLAPL/12854/2023	DEEPAK KAK-MP	
72	2492/2023 ABLAPL/3264/2022	JAYA KRUSHNA BISWAL-MP	NILAKANTHA DAS
73	2493/2023 ABLAPL/9526/2023	MADHUSMITA ROUT @ MANISHA SAMAL @ MOHANTY-MP	
74	2494/2023 ABLAPL/8033/2023	SANJUKTA MAHARANA-MP	SUJIT KUMAR PATTNAIK
75	2495/2023 ABLAPL/2500/2018	BABU ROUT-MP	DURGA PRASAD DHAL
76	2496/2023 ABLAPL/12102/2023	SASNEHA KUMAR SAHU-MP	
77	2497/2023 ABLAPL/12808/2023	CHANDA @ SOMANATH JENA-MP	
78	2498/2023 ABLAPL/11138/2023	SACHIN SALNKI-MP	
79	2499/2023 ABLAPL/10449/2023	BISWAMITRA SAHU-MP	
80	2500/2023 ABLAPL/10487/2023	NILESWAR SAHU-MP	
81	2501/2023 ABLAPL/4607/2023	NIRMAL CHANDRA BHOI @ NIRMAL BHOI-MP	SAMARENDRA BAHADUR
82	2502/2023 ABLAPL/8864/2023	SANTOSH TANDI-MP	
83	2503/2023 ABLAPL/4961/2023	REBATI MOHAN NAYAK-MP	
84	2504/2023 ABLAPL/13796/2023	BAPI@ GANESWAR MOHANTY-MP	BISWARANJAN NAYAK
85	2505/2023 ABLAPL/13432/2023	A. KOTESH REDDY-MP	
86	2506/2023 ABLAPL/13354/2023	HABIKA DALA-MP	
87	2838/2023 CRLA/1276/2023	MANOJ KUMAR PATRA-MP	DEEPAK RANJAN PARIDA
88	2839/2023 CRLA/1276/2023	MANOJ KUMAR PATRA-MP	DEEPAK RANJAN PARIDA
89	2840/2023	SUBASH SIRIKA-MP	M/S.ARUN KUMAR MISHRA

90	CRLA/670/2011 2841/2023	JEET AMARESH SATPATHY-MP	M/S.D.P.DHAL
91	CRLA/622/2016 2842/2023	KARTIKA PRADHAN-MP	MANAS KUMAR CHAND
92	CRLA/1068/2022 2843/2023	BABUNA @ DIPUNA @ TAPAN KUMAR NATH-MP	SAPAN KUMAR LENKA
93	CRLA/1277/2023 2844/2023	BABUNA @ DIPUNA @ TAPAN KUMAR NATH-MP	SAPAN KUMAR LENKA
94	CRLA/1277/2023 2845/2023	BABUNA @ DIPUNA @ TAPAN KUMAR NATH-MP	SAPAN KUMAR LENKA
95	CRLA/1278/2023 2846/2023	PUNALU SIRIKA-MP	RAJIB RATH
96	CRLA/1278/2023 2847/2023	PUNALU SIRIKA-MP	RAJIB RATH
97	CRLA/1278/2023 2848/2023	BIMAL ROUL @ BHIM-MP	RAJJEET ROY
98	CRLA/1279/2023 3463/2023	PARSURAM NAG-MP	PVS NANAJI ACHARY
99	CRLMC/3323/2023 3464/2023	SOMNATH MAJHI-MP	PVS NANAJI ACHARY
100	CRLMC/3324/2023 3465/2023	JAGANNATH BEHERA-MP	PURNA CHANDRA BEHERA
101	CRLMC/5117/2023 3466/2023	MANAS RAM MISHRA-MP	NIRMAL CHANDRA MOHANTY, YASOBANT DAS(SR.A
102	CRLMC/3484/2022 3467/2023	MAHARAGA GOCHHAYAT@MAHARGA-MP	
103	CRLMC/4403/2023 3468/2023	DHURBA CHARAN BEHERA-MP	AKSHAYA KUMAR SAHOO
104	CRLMC/5124/2023 3469/2023	SANJEEB KUMAR PRADHAN @SANJIB KUMAR PRADHAN-MP	ANJAN KUMAR BISWAL
105	CRLMC/5128/2023 3470/2023	SRIKAR MAJHI-MP	ANJAN KUMAR BISWAL
106	CRLMC/5131/2023 3471/2023	AJOY KUMAR PATI-MP	ANJAN KUMAR BISWAL
107	CRLMC/5132/2023 3472/2023	HIRANYA ROUT-MP	SUMIT KUMAR MOHANTY
108	CRLMC/5134/2023 8321/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
109	WA/2855/2023 8322/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
110	WA/2855/2023 8323/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
111	WA/2855/2023 8324/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
112	WA/2853/2023 8325/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
113	WA/2853/2023 8326/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
114	WA/2853/2023 8327/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
115	WA/2854/2023 8328/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
116	WA/2854/2023 8329/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
117	WA/2854/2023 8330/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
118	WA/2856/2023 8331/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
119	WA/2856/2023 8332/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
120	WA/2856/2023 8333/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
	WA/2857/2023		

121	8334/2023 WA/2857/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
122	8335/2023 WA/2857/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA, A.S.C.
123	8336/2023 WA/2858/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
124	8337/2023 WA/2858/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
125	8338/2023 WA/2858/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
126	8339/2023 WA/2859/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
127	8340/2023 WA/2859/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
128	8341/2023 WA/2859/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
129	8342/2023 WA/2860/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
130	8343/2023 WA/2860/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
131	8344/2023 WA/2860/2023	STATE OF ODISHA-MP	DHANANJAYA MUND,A.G.A
132	8345/2023 WA/2862/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
133	8346/2023 WA/2862/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
134	8347/2023 WA/2862/2023	STATE OF ODISHA-MP	PRADEEP KUMAR ROUT, A.G.A.
135	8348/2023 WA/2861/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
136	8349/2023 WA/2861/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
137	8350/2023 WA/2861/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
138	8351/2023 WA/2655/2023	APARNA SAMAL-MP	SMITA RANJAN PATNAIK
139	18482/2023 WP(C)/38200/2023	LIPSARANI PARIDA-MP	SAUBHAGYA KUMAR SAMAL
140	18483/2023 WP(C)/38203/2023	LOREE HATI-MP	SAUBHAGYA KUMAR SAMAL
141	18484/2023 WP(C)/38212/2023	GOKUL SEN GUPTA-MP	SUSANTA KUMAR BARAL
142	18485/2023 WP(C)/16737/2022	PINKI KUSHAL-MP	ANIMA KUMARI DEI
143	18486/2023 WP(C)/13310/2019	GOLAK PRASAD NAYAK-MP	M/S.G.P.JENA
144	18487/2023 WP(C)/38220/2023	BHAGABAT BARIK-MP	AJAYA KUMAR DASH
145	18488/2023 WP(C)/38221/2023	MADHU SUDAN MALLICK-MP	PRAFULLA KUMAR MOHAPATRA
146	18489/2023 WP(C)/38222/2023	SMITA MISHRA-MP	ANAM CHARAN PANDA
147	18490/2023 WP(C)/38224/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAİK
148	18491/2023 WP(C)/38224/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAİK
149	18492/2023 WP(C)/14316/2015	AJAY KU.DAS-MP	M/S.MANOJ KU.MOHANTY
150	18493/2023 WP(C)/38228/2023	SUDHANSU KUMAR MAHUNTA-MP	SHASHIBHUSAN JENA
151	18494/2023 WP(C)/36257/2023	DR. KRISHNA MOHANTY-MP	SAMEER KUMAR DAS
152	18495/2023	HAREKRUSHNA DEY-MP	BHABANI SANKAR DAS

153	WP(C)/38231/2023 18496/2023	PRIYA NANDA SAMANTARAY-MP	BAURIBANDHU CHAMPATIRAY
154	WP(C)/38232/2023 18497/2023	MAMATA MAHANTY-MP	M/S.SMRUTI RANJAN MOHAPATRA
155	WP(C)/17277/2015 18498/2023	LAXMIDHAR BEHERA-MP	SAIBRATA RATH
156	WP(C)/38240/2023 18499/2023	GOPAL CHANDRA BISOYI-MP	DEBASISH PATNAIK
157	WP(C)/38242/2023 18500/2023	MINARANI PRADHAN @ MEENA PRADHAN-MP	SAIBRATA RATH
158	WP(C)/38243/2023 18501/2023	NAGESWAR DAS-MP	ULLASH CHANDRA MOHANTY
159	WP(C)/22303/2022 18502/2023	PRABIR GHOSE-MP	PAMI RATH
160	WP(C)/25566/2023 18503/2023	INSTITUTE OF MEDICAL TECHNOLOGY PHARMACY COLLEGE, PURI-MP	
161	WP(C)/37608/2023 18504/2023	BIJAYA KUMAR DAS-MP	SAPAN KUMAR PAL
162	WP(C)/38251/2023 18505/2023	SRIDHAR MANDHATA-MP	SANTOSH KUMAR SAMANTARAY
163	WP(C)/38263/2023 18506/2023	SARBESWAR SAHOO-MP	SANTOSH KUMAR SAMANTARAY
164	WP(C)/38265/2023 18507/2023	TUSAR RANJAN DORA-MP	NIRANJAN LENKA
165	WP(C)/36023/2023 18508/2023	DEBARAJ BIDHAR-MP	TUSAR KUMAR MISHRA
166	WP(C)/38269/2023 18509/2023	BASANTI SAMANTARAY-MP	ULLASH CHANDRA MOHANTY
167	WP(C)/38272/2023 18510/2023	DEBARAJ BIDHAR-MP	TUSAR KUMAR MISHRA
168	WP(C)/38269/2023 18511/2023	BIRENDRA KUMAR DAS-MP	JAGANNATH BHUYAN
169	WP(C)/38274/2023 18512/2023	RANKANIDHI ACHARYA-MP	SATYABRATA MOHANTY (1)
170	WP(C)/38277/2023 18514/2023	ASIT BARAN PAL-MP	PRASANNA KUMAR MISHRA
171	WP(C)/38290/2023 18515/2023	PYARILAL MAHALING-MP	DEEPALI MOHAPATRA
172	WP(C)/30456/2021 18516/2023	CHINMAYA KUMAR SINHA-MP	BIGYAN KUMAR SHARMA
173	WP(C)/38303/2023 18517/2023	RASHMINI SAHOO-MP	M/S.PRADEEP KU.DAS
174	WP(C)/21523/2014 18518/2023	SANTOSH KUMAR PATTANAIAK-MP	GYANESWAR SATPATHY
175	WP(C)/38313/2023 18519/2023	CHITTARANJAN BEURA-MP	M/S.BUDHADEV ROUTRAY
176	WP(C)/21897/2019 18520/2023	RASHMINI SAHOO-MP	M/S.PRADEEP KU.DAS
177	WP(C)/21523/2014 18521/2023	JAYAPURA KATENI GRAM PANCHYAT, DHENKANAL-MPPARTHA SARATHI NAYAK	
178	WP(C)/38317/2023 18522/2023	MALAYA RANJAN PATI-MP	SAIBRATA RATH
179	WP(C)/38321/2023 18523/2023	SANGRAM KESHARI DASH-MP	PRASANTA KUMAR MISHRA
180	WP(C)/38322/2023 18524/2023	OCL INDIA LTD.-MP	M/S.SARADA PR.SARANGI
181	WP(C)/15143/2013 18525/2023	ANKIT AGGARWAL-MP	SAIBRATA RATH
182	WP(C)/36549/2023 18526/2023	SATYANARAYAN NAIK-MP	SAIBRATA RATH
183	WP(C)/3866/2016 18527/2023	M/S VIJAYA TRADING COMPANY, KORAPUT-MP	BHABANI PRASAD MOHANTY
	WP(C)/38325/2023		

184	18528/2023 WP(C)/38330/2023	DEBAJANI KHATUA-MP	KUNAL KUMAR SWAIN
185	18529/2023 WP(C)/38329/2023	MANORANJAN BISWAL, BALASORE-MP	BHABANI PRASAD MOHANTY
186	18530/2023 WP(C)/38345/2023	NATHURAM BHOI-MP	ASIT KUMAR JENA
187	18531/2023 WP(C)/32847/2023	DEBENDRA KUMAR SAHOO-MP	ACHYUTANANDA PATTANAIK
188	18532/2023 WP(C)/38348/2023	KAUSHIKA BEHERA-MP	GOUTAM KUMAR ACHARYA
189	18533/2023 WP(C)/38206/2023	SESHADEB MEHER-MP	JAYADEBA BEHERA
190	18534/2023 WP(C)/38350/2023	SURAJIT NANDY-MP	SUKANTA KUMAR DALAI
191	18535/2023 WP(C)/38349/2023	BHAGIRATHI SAHOO-MP	SUSANTA KUMAR DASH
192	18536/2023 WP(C)/38356/2023	SRINIBASH SRICHANDAN-MP	ACHYUTANANDA PATTANAIK
193	18537/2023 WP(C)/34077/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD, SAMBALPUR-MP	
194	18538/2023 WP(C)/24524/2013	MANORANJAN DAS-MP	M/S.SHASHI BH.JENA
195	18539/2023 WP(C)/38359/2023	AMAN KUMAR PANDA-MP	KARUNAKAR RATH
196	18540/2023 WP(C)/38360/2023	BIJAY KUMAR NAYAK-MP	BIDESH RANJAN BEHERA
197	18541/2023 WP(C)/38361/2023	SUSANTA @ PRASANTA KUMAR JENA-MP	MAHESWAR MOHANTY
198	18541/2023 WP(C)/38362/2023	BHAGIRATHI MANGARAJ-MP	BIDESH RANJAN BEHERA
199	18542/2023 WP(C)/33629/2023	NARESH PRASAD SINHA-MP	
200	18543/2023 WP(C)/38364/2023	KHALLI BEHERA-MP	PRAMOD KISHORE CHAND
201	18544/2023 WP(C)/38365/2023	BAIRAGI BEHERA-MP	NARENDRA KUMAR SAHOO
202	18545/2023 WP(C)/38367/2023	M/S B.K. AGRO PRODUCTS PVT. LTD., KOLKATA-MP	JAYDEEP PAL
203	18546/2023 WP(C)/16396/2007	KAMALA MOHANTY-MP	SUKANTA KUMAR NAYAK
204	18547/2023 WP(C)/16396/2007	KAMALA MOHANTY-MP	
205	18548/2023 WP(C)/9765/2023	SK.SALIM MOHAMMAD-MP	ANUPAM RATH
206	18549/2023 WP(C)/24337/2022	E.CHINA BABU-MP	MADHUMITA PANDA
207	18550/2023 WP(C)/38371/2023	SUJATA SAMAL @ SUJATA DHAL-MP	SATYAJIT MOHAPATRA
208	18551/2023 WP(C)/38377/2023	NIRAJ KUMAR SAHU-MP	PRONOY MOHANTY
209	18552/2023 WP(C)/38382/2023	DR. DURGADATTA JANI-MP	SOUMYA RANJAN PATI
210	18553/2023 WP(C)/23263/2023	DEBENDRA SAHOO-MP	
211	18554/2023 WP(C)/23263/2023	DEBENDRA SAHOO-MP	
212	18555/2023 WP(C)/38389/2023	SOLAR AIR PRODUCTS PVT. LTD., ANGUL-MP	KANANBALA ROY CHOUDHURY
213	18556/2023 WP(C)/38390/2023	PRADEETA KUMAR SUAR-MP	SHASHI BHUSAN JENA
214	18557/2023 WP(C)/32321/2023	PRADIP KUMAR LUHA-MP	RAJIB RATH
215	18558/2023	ASHOK KUMAR MISHRA-MP	DR. BINODA KUMAR MISHRA

216	WP(C)/38391/2023 18559/2023	M/S SERAJUDDIN AND CO.-MP	(M/S.DR.A.M.SINGHVI), DHANANJAYA MISHRA
217	WP(C)/19641/2021 18560/2023	SANTOSH KUMAR JENA-MP	AMITABH MISHRA
218	WP(C)/37732/2023 18561/2023	KARUNAKAR DAS-MP	ADITYA KU. MOHAPATRA
219	WP(C)/31282/2020 18562/2023	ARATI SABAR-MP	DEBABRATA DASH
220	WP(C)/38396/2023 18563/2023	MAHMOOD KHAN-MP	PRASANNA KUMAR RATH (1)
221	WP(C)/38397/2023 18564/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR-MP	SHYAMSUNDAR TRIPATHY
222	WP(C)/38399/2023 18565/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
223	WP(C)/38398/2023 18566/2023	M/S. SPARSH HOSPITALS AND CRITICAL CARE PVT. LTD.	PRASANNADASH
224	WP(C)/38406/2023 18567/2023	STATE OF ODISHA-MP	HARMOHAN DHAL,A.G.A
225	WP(C)/38400/2023 18568/2023	M/S TANTIA VOLTAS JV, KOLKATA-MP	SOUMYA RANJAN MOHANTY
226	WP(C)/38407/2023 18569/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR-MP	SHYAM SUNDAR TRIPATHY
227	WP(C)/38410/2023 18570/2023	BACHA. GURUNATH-MP	KARUNAKAR RATH
228	WP(C)/31410/2022 18571/2023	M/S. ADITYA ALUMINIUM, LAPANGA, SAMBALPUR-MP	SHYAM SUNDAR TRIPATHY
229	WP(C)/38413/2023 18572/2023	RABI CHARAN MISHRA-MP	GOURI MOHAN RATH
230	WP(C)/38416/2023 18573/2023	RABINDRANATH BERA-MP	BINI MISHRA
	WP(C)/38420/2023		